Suppl. Cause List No. 1 Sr. No. 15

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 35/2020

Raman Kumar ....Applicant

Through:-Mr. Pawan Kumar Khajuria, Adv.

v/s

Union Territory of J&K & Anr.

Non-applicants

Through: - Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

MU & KAST

Objections have been filed on behalf of the non-applicants.

Heard learned counsel for the parties.

Reserved for orders.

(PUNEET GUPTA)
JUDGE

Jammu 02.06.2020 Shammi